

DIVISION BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/82(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	EMDEE DIGITRONICS PRIVATE LIMITED VS JHARKHAND BIJLI VITRAN NIGAM LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] for the Operational Creditor

Ms. M. Manot, Adv.

Mr. A. Siwaha, Adv.

Mr. Akash Sharma, Adv. ] for the Corporate Debtor

**ORDER**

1. Ld. Counsel for the parties present.
2. Since a copy of rejoinder affidavit made available to the Corporate Debtor today in the open court. The matter stands adjourned to **18.12.2023**.
3. It is made clear that no further adjournment will be granted in this matter.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**